

Name of the Corporate Debtor: Manan Apparels Limited; Date of Commencement of CIRP: 30.01.2024; List of Creditors as on: 19.02.2024
List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount of claims admitted					
1	Secured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
2	Unsecured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	1	216,277,472	1	215,726,642	-	-	550,831	1	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	2	21,954,817	0	-	-	-	21,954,817	2	
5	Operational Creditor (Workmen)	0	-	0	-	-	-	-		
6	Operational Creditors (Employees)	19	2,067,362	0	-	-	-	2,067,362	3	
7	Operational Creditors (Government Dues)	0	-	0	-	-	-	-		
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	7	22,684,601	7	15,032,473	-	-	7,652,128	4	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	0	-	0	-	-	-	-		
Total		29	262,984,252	8	230,759,114	-	-	32,225,138		

Rekha



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IBBI/PA- 001/IP-P00776/2017-2018/11349
AFA Valid upto - 03.10.2024
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Place: Mumbai

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Annexure-1

Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	State Bank of India	12.02.2024	216,277,472	215,726,642	Secured Loan	215,726,642	215,726,642	No	100.00	-	-	-	550,831	Penalty interest to be substantiated
1	Total		216,277,472	215,726,642		215,726,642	215,726,642		100.00	-	-	-	550,831	

Note on Security Interest

1 **Claim no. 1. State Bank of India**

The details of the security interest has been extracted from following registered Indenture of Mortgage, claim form and such other supporting documents provided by the claimant.

i The Secured Obligations shall be secured by:

Schedule II

(a) Primary Security:

1. Hypothecation charge of the Company's entire present and future stocks of RM, SIPP, FG, Book Debts and other current assets
2. Hypothecation of all the assets being created out of Term Loan

(b) Collateral Security:

1. Equitable Mortgage - Flat No 804A & 804B on 8th Floor, in Octavius Co-operative Housing Society Limited, Powai, Mumbai - 400 076 owned by Mr. Sanjeev Gogia and Mrs. Shivani Gogia
2. Office No 202A, 2nd Floor, Wing B2, Boomerang Co-op Premises Soc. Ltd, Chandivali Farm Road, Andheri (E), Mumbai - 400 072 owned by the Company
3. Equitable Mortgage of Gala No AJ108, AJ120, First Floor, Building No. AJ, Rajlaxmi Commercial Complex, S No 30, H No 7, Kalher Bhiwandi Road, Village Kasheli, Tal Bhiwani Thane, Bhiwandi - 421 302 owned by Mr. Sanjeev Gogia
4. Equitable Mortgage of Gala No AJ121,122,123,124, First Floor, Building No. AJ, Rajlaxmi Commercial Complex, S No 30, H No 7, Kalher Bhiwandi Road, Village Kasheli, Tal Bhiwani Thane, Bhiwandi - 421 302 owned by the Company.
5. Equitable Mortgage - Flat No 1604/A, 16th Floor, Building No. 2, Wing B, Avalon CHSL in Hiranandani Gardens, Powai, Mumbai - 400 076 owned by Mr. Sanjeev Gogia and Mrs. Shivani Gogia

2 **General Notes**

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 The security interest is subject to further substantiation/ modification on the basis of additional evidence or clarification.

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Annexure-2

Summary of List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	India Factoring and Finance Solutions Private Limited	13.02.2024	21,654,817		Unsecured Loan	No	No	-	-	-	-	21,654,817	
2	Sakshi Koyande	13.02.2024	300,000		Unsecured Loan	No	No	-	-	-	-	300,000	
2	Total		21,954,817	-		-		-	-	-	-	21,954,817	

General Notes

- 1 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.

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Annexure-3

Summary of List of Operational Creditors (Employees)

(Amount in Rs.)

Sr. No.	Name of authorised representative, if any	Name of employee	Details of Claim received		Details of Claim admitted				Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of Claim under Verification (Rs.)	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Whether related party?	% of Voting Share in CoC, if applicable					
1	NA	Atharva Sanap	13.02.2024	20,898		Employee Dues	No	-	-	-	20,898	-	
2	NA	Bharat J Yadav	13.02.2024	79,644		Employee Dues	No	-	-	-	79,644	-	
3	NA	Jaga Pradhan	13.02.2024	15,641		Employee Dues	No	-	-	-	15,641	-	
4	NA	Pravin Majalkar	13.02.2024	55,100		Employee Dues	No	-	-	-	55,100	-	
5	NA	Sampat Jadhav	13.02.2024	301,828		Employee Dues	No	-	-	-	301,828	-	
6	NA	Santosh Sanap	13.02.2024	412,126		Employee Dues	No	-	-	-	412,126	-	
7	NA	Snehal Sawant	13.02.2024	14,491		Employee Dues	No	-	-	-	14,491	-	
8	NA	Sunil Gupta	13.02.2024	115,369		Employee Dues	No	-	-	-	115,369	-	
9	NA	Vikas Kiratkar	13.02.2024	46,493		Employee Dues	No	-	-	-	46,493	-	
10	NA	Satish Kirne	13.02.2024	83,646		Employee Dues	No	-	-	-	83,646	-	
11	NA	Selba Nadar	13.02.2024	69,638		Employee Dues	No	-	-	-	69,638	-	
12	NA	Sakshi Koyande	14.02.2024	23,182		Employee Dues	No	-	-	-	23,182	-	
13	NA	Raju Rajak	14.02.2024	85,154		Employee Dues	No	-	-	-	85,154	-	
14	NA	Jabamani Nadar	14.02.2024	300,000		Employee Dues	No	-	-	-	300,000	-	
15	NA	Rajkumar Ropalu	14.02.2024	143,490		Employee Dues	No	-	-	-	143,490	-	
16	NA	Sagar Sawant	14.02.2024	12,124		Employee Dues	No	-	-	-	12,124	-	
17	NA	Vishu Mandavkar	14.02.2024	92,797		Employee Dues	No	-	-	-	92,797	-	
18	NA	Rahul Sakhare	14.02.2024	66,198		Employee Dues	No	-	-	-	66,198	-	
19	NA	Suvarna Kiran Naikodi	14.02.2024	129,543		Employee Dues	No	-	-	-	129,543	-	
19	Total			2,067,362	-				-	-	2,067,362	-	

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Annexure-4

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	Groyyo Private Limited	13.02.2024	14,209,908	8,030,640	Goods and Services	-	-	No	NA	-	-	-	6,179,268	
2	New Wash Dryers	13.02.2024	462,697	446,751	Goods and Services	-	-	No	NA	-	-	-	15,946	
3	Shree Creation	13.02.2024	341,406	336,685	Goods and Services	-	-	No	NA	-	-	-	4,721	
4	Wash and Care Process	12.02.2024/ 15.02.2024	2,367,399	2,184,408	Goods and Services	-	-	No	NA	-	-	-	182,991	
5	Char Bhujia Wash Care	15.02.2024	3,295,871	2,028,421	Goods and Services	-	-	No	NA	-	-	-	1,267,450	
6	R G Chavan	16.02.2024	59,150	57,398	Goods and Services	-	-	No	NA	-	-	-	1,752	
7	Y K Desai & Co	13.02.2024	1,948,170	1,948,170	Professional Fee	-	-	No	-	-	-	-	-	
7	Total		22,684,601	15,032,473					-	-	-	-	7,652,128	

General Notes

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